

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.101
IB/307/ND/2023

IN THE MATTER OF:

Adsplay Internation	...	Applicant
Versus		
Dhani Healthcare Limited	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.05.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjeev Kataria, Adv.
For the Respondent :

ORDER

Heard the submissions made by the Ld. Counsel for the Operational Creditor. The Ld. Counsel for the Operational Creditor has prayed for two weeks' time to support his application by filing an additional affidavit. Time prayed for is granted.

Let the matter be fixed for hearing on **15.06.2023**.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)